

CCI LIBRARY

ABOUT CCI LIBRARY

Library of the Competition Commission of India (CCI) has been established after the Commission became fully functional, as a “Resource Centre” for Competition Law & Policy. Library is equipped with all the modern infrastructure facilities and literature (either hard or in digital form) available nationally/internationally on Competition Law. This “Resource Centre” caters to the information and reference needs of all its Members, Officers and Staff. An extended Library Resource Centre also functions at Office of the Director General, CCI, Bhikaji Cama Place, New Delhi.

LIBRARY OBJECTIVES

- Promote usage of Library resources on “Competition Law & Policy” among the users.
- Providing Information facilities by offering manual/computerized services to the users;
- Providing Research, Reference & Referral services;

LIBRARY HOURS

- Monday – Friday: **09:00 AM to 5:30 PM**
- The Library is closed on Saturdays, Sundays and all Gazetted Holidays.

LIBRARY COLLECTION

Library has up-to date collection of books, periodicals, reports and other documents including electronic resources. Library has mainly books and databases on Competition law, Company law, Economics, Bare Acts and other legal documents. Besides that, library has collection of general books including fictions also.

Library Resources (up to 31st March 2019)

S.No.	RESOURCES	NUMBER
1.	Purchased Books	6185
2.	Gifted Books	GB486
3.	CDs & DVDs	38
4.	Print Journals & Magazines	47
5.	E-Resources	16
6.	Newspaper	14

SUBSCRIBED ONLINE DATABASES

NAME OF DATABASE	DATABASE LINK
Manupatra	https://www.manupatrafast.com/
Competition Law Report	http://manupatralawreports.in/
Kluwer Competition Law	http://www.kluwercompetitionlaw.com/
J-Stor	http://www.jstor.org/
e-Competition Database	http://www.concurrences.com/
CMIE	http://www.cmie.com/
West Law India	http://www.westlawindia.com/
Supreme Court Cases (SCC Online)	http://www.sconline.com/
CIRSIL	https://www.crisil.com/
DELNET	http://delnet.nic.in.
Competition Law Module Insolvency & Bankruptcy Code	https://taxmann.com/

OPEN ACCESS LAW DATABASES

NAME OF DATABASE	DATABASE LINK
Competition Policy International	https://www.competitionpolicyinternational.com/
Mondaq	http://www.mondaq.com/
Legal Information Institute of India	http://liiofindia.org/
Constitute	https://www.constituteproject.org/search?lang=en
Judgment Information System (JUDIS)	http://164.100.79.153/judis/
International Court of Justice (ICJ)	https://www.icj-cij.org/
The European Court of Justice (ECJ)	https://curia.europa.eu/jcms/jcms/j_6/
India Code	https://indiacode.nic.in/
PRS Legislative Research (PRS)	https://www.prsindia.org/aboutus/background/

COMPETITION LAW JOURNALS

PRINT JOURNALS & MAGAZINES

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| <ul style="list-style-type: none"> ✿ Harvard Business Review ✿ Journal of Competition Law & Economics ✿ Journal of European Competition Law & Practice ✿ Antitrust Law Journal ✿ Global Competition Review ✿ Economic & Political Weekly ✿ Dalal Street Investment Journal ✿ Capital Market ✿ Business Today ✿ Lex Witness ✿ Fortune India | <ul style="list-style-type: none"> ✿ Legal Notes ✿ Practical Lawyer ✿ Economist ✿ Fortune ✿ Forbes India ✿ Business India ✿ Business World ✿ Frontline ✿ Yojna ✿ Outlook Money ✿ The Caravan |
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ONLINE JOURNALS & MAGAZINES

- The Economist
- Global Competition Review
- Journal of Antitrust Enforcement
- Journal of Competition Law & Economics
- Journal of European Competition Law & Practice

LIBRARY MANAGEMENT SOFTWARE

The library operations are largely automated through library management software **e-Granthalaya** (<http://eg4.nic.in/CGOVLIB1/>). It has a Web OPAC system, which provides electronic bibliographic control/ access to all documents available in the library. Searches can be made by author, title, subject, class number, publisher or words in title and Boolean search. User can search library collection to click on <https://eg4.nic.in/CGOVLIB1/OPAC/Default.aspx> and then filter search by CCILIB.

LIBRARY SERVICES AND FACILITIES

- **Circulation Services:** Circulation of Books and Periodicals to all registered members of the library as per the norms.
- **Reference Service:** An effective and responsive reference services according to users' needs and demand.
- **Current Awareness Services:** Library Provides awareness services to its patterns and keep them current with recently published scholarly literature in the field of competition law.
- **Email Alert Services:** Library send electronic alert services to its readers about the latest information on competition law.
- **Table of Contents:** This contains the contents of Journals received in the library.
- **Recent Arrivals (Books):** A list of books added to the library and is periodically mailed to the officers.
- **Newspaper Clipping Service:** Competition commission related news extract from the newspapers, compiled and then disseminated to the library users.
- **Resource Sharing Services (DELNET):** CCI Library is a member of DELNET (Developing Library Network). It maintains an online union catalogue of books available in its member-libraries. It has 2,66,61,564 bibliographic records. To access this portal, visit: <http://delnet.nic.in>.

LIBRARY TEAM

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